

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE- 560 038.

Contempt Petition No.72 of 1994 in

Dated: 28 FEB 1995

APPLICATION NO: 544 of 1992.

APPLICANTS:- Sri.M.R.Mureli Mohan

V/S.

RESPONDENTS:- Sri.N.S.Ramachandran, Chief General Manager,
Telecommunications, Bangalore and two others.,

To

1.

Dr.M.S.Nagaraja, Advocate,
No.11, First Cross,
Second Floor, Sujatha Complex,
Gandhinagar, Bangalore-9.

Subject:- Forwarding of copies of the Order passed by the
Central Administrative Tribunal, Bangalore.

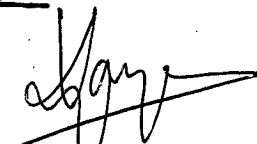
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Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above
mentioned application(s) on 15-02-1995.

Issued on
28/02/95

DB

o/c


for DEPUTY REGISTRAR
JUDICIAL BRANCHES.

Sd/- M.R. Murali Mohan v/s chief G.M. Telecommunications.

CP NO. 72/94 in O.A No. 544/92

Date

Office Notes

Orders of Tribunal

VR(MA)/ANU(MJ)

15-2-95.

We have heard Dr. Nagaraja who tells us that the Dept. has since complied with the orders in O.A 544/92 and that the applicant has no grievance on that score.

In view of this position, this contempt petition does not survive and is dropped and the alleged contemners are discharged.

Sd/-

Sd/-

M(J)

M(A)



TRUE COPY

Section Officer

Central Administrative Tribunal

Bangalore Bench

Bangalore